

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V Meeting held on 22.09.2011

-

The Meeting No. 25/AM-12 for the licensing year 2011-12 to consider the cases under Duty Exemption Schemes (Chapter-4) held on 22.09.2011 in Room No.11 of DGFT under the Chairmanship of Shri A.K.Singh, Jt. DGFT. The following officers were present: -

Sl. No	Name of the representatives & their Designation	Department
1	Dr. R.A.Lal, Director	R.O, TC, Noida
2	Sh. Nandlal, Sr. D.O	DIPP
3	Sh. K.C.Meena, Dy. DGFT	DGFT
4	Sh. Kuldeep Singh, Asstt. Director	MSME
5	Sh. J.D.Giri, Nominee, AEPC	AEPC
6	Sh. Ram Kumar, FTDO	DGFT

-

At the outset the Minutes of NC-V Meeting No.24/AM12 dated 15.09.2011 were ratified. Thereafter agenda for Meeting No. 25/AM12 dated 22.09.2011 was taken up for discussion and the decision taken in respect of each case is enumerated below: -

MEETING NUMBER : 25/84-ALC3/2011 **MEETING DATE** : 22.09.2011

Case No.: 5/12/84-ALC3/2011	Party Name:LILLIPUT KIDSWEAR LTD.	Meet No/Date:25/84-ALC3/2011 22.09.2011	Status: Approved
HQ File :01/84/050/00074/AM12/	RLA File :05/23/040/00106/AM12/	Lic.No/Date:0510293533 15.06.2011	

Decision : The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O. No.37(5)/25/2011-12/Hosy. dated 21.09.2011 as detailed below:-

S.No.	Export item	Export Qty.	Import item	Qty. allowed
1.	Babies Dress with Diaper (Style No.868763) made out of 100% Cotton Printed Woven Twill Fabric, GSM – 90 +/- 10%.	14949 Nos.	100% Cotton Printed Woven Twill Fabric, GSM – 90 +/- 10%.	17789.31 Sq. Mtrs (@1.19 Sq. Mtrs./ Pc.)
2	Babies Top (Style No. 871976) made out of 100% Cotton Printed Woven Twill Fabric, GSM – 90 +/- 10% and 100% Polyester Solid Dyed Charmeuse Fabric, GSM – 90 +/- 10%.	6304 Nos.	100% Cotton Printed Woven Twill Fabric, GSM – 90 +/- 10%	3530.24 Sq Mtrs (@0.56 Sq. Mtrs./ Pc.)
			100% Polyester Solid Dyed Charmeuse Fabric, GSM – 90 +/- 10%.	756.48 Sq.Mtrs (@0.12 Sq. Mtrs./ Pc)
3.	Babies Dress (Style No. 874687) made out of 100% Cotton Printed Woven Twill Fabric, GSM- 90 +/- 10%.	3186 Nos.	100% Cotton Printed Woven Twill Fabric, GSM- 90 +/- 10%.	2389.5 Sq. Mtrs(@0.75 Sq. Mtrs./ Pc.)
4.	Babies Dress (Style No. 868764) made out of 100% Polyester Solid Dyed Woven Fabric, GSM-130±10% & 100% Polyester Solid Dyed Net Fabric, GSM-	1674 Nos.	100% Cotton yarn Dyed woven fabric, GSM 124 ±10%.	1255.5 Sq. Mtrs(@0.75 Sq. mtrs/ Pc)
				1004.4 Sq. Mtrs(@ 0.60

	40±10%.		100% Polyester Solid Dyed Net Fabric, GSM- 40±10%.	Mtrs (@ 0.80 Sq. mtrs/ Pc)
5.	Babies Dress (Style No. 871978) made out of 100% Polyester Printed Woven Fabric, GSM-130±10% & 100% Polyester Solid Dyed Net Fabric, GSM-40±10%.	13428 Nos.	100% Polyester Printed Woven Fabric, GSM- 130±10% 100% Polyester Solid Dyed Net Fabric, GSM- 40±10%.	10742.4 Sq. Mtrs(@ 0.80 Sq. mtrs/ Pc.) 5371.2 Sq. Mtrs (@0.40 Sq. Mtrs /Pc.
6.	Babies Dress (Style No. 871981) made out of 100% Polyester Printed Woven Fabric, GSM-130±10%	9070Nos.	100% Polyester Printed Woven Fabric, GSM- 130±10%	6711.80 Sq. Mtrs (@ 0.74 Sq. mtrs/ Pc)
7.	Babies Dress (Style No. 871975) made out of 100% Polyester Solid Dyed Taffeta Fabric, GSM-140±10% & 100% Polyester Solid Dyed Taffeta Fabric, GSM-78±10%.	5064Nos.	100% Polyester Solid Dyed Taffeta Fabric, GSM- 140±10% 100% Polyester Solid Dyed Taffeta Fabric, GSM- 78±10%.	5671.68 Sq. Mtrs(@ 1.12 Sq. mtrs/ Pc.) 1215.36 Sq. Mtrs(@ 0.24 Sq. mtrs/ Pc.)

8,	Babies Dress (Style No. 872005) made out of 100% Polyester Printed Taffeta Fabric, GSM-140±10% & 100% Polyester Solid Dyed Net Fabric, GSM-40±10%.	9404 Numbers	100% Polyester Printed Fabric, GSM-140±10%	8369.56 Sq. Mtrs(@ 0.89 Sq. mtrs/ Pc.)
			100% Polyester Solid Dyed Net Fabric, GSM-40±10%.	6958.96 Sq.Mtrs(@ 0.74 Sq. mtrs/ Pc.)
9	Kids Shirt (Style No. 870348) made out of 100% Cotton silky finish multi color Y/dyed woven fabric, GSM 126 ±10%.	4680 Nos.	100% Cotton silky finish multi color Y/dyed woven fabric, GSM 126 ±10%.	8892 Sq. Metre @ 1.90 Sq. mtrs/ Pc.
10	Kids Shirt (Style No. 870346) made out of 100% Cotton silky finish multi color Y/dyed woven fabric, GSM 126 ±10%.	32907 Nos.	100% Cotton silky finish multi color Y/dyed woven fabric, GSM 126 ±10%.	62523.3 Sq. Mtrs(@ 1.90 Sq. mtrs/ Pc.)
11	Babies/ Girls Dress (Style No. 868634) made out of 100% Polyester Solid dyed charmeuse Fabric, GSM-84±10% & 100% Polyester woven satin Solid Dyed Taffeta Fabric, GSM 90±10%	18668 Nos.	100% Polyester Solid dyed charmeuse Fabric, GSM-84±10%.	55070.6 Sq. Mtrs (@ 2.95 Sq. mtrs/ Pc.)
			100% Polyester woven satin Solid Dyed Taffeta Fabric, GSM 90±10%	28935.4 Sq. Mtrs (@ 1.55 Sq. mtrs/ Pc.)
12	Babies Girls Top (Style	7835 Nos.	87% Nylon, 13%	11987.55 Sq.

	No. 868649) made out of 87% Nylon, 13% Poly Metallic Net fabric, GSM 36±10% & 100% Polyester woven Solid dyed charmeuse Fabric, GSM-84±10%.		Poly Metallic Net fabric, GSM 36±10%	Mtrs(@ 1.53 Sq. mtrs/ Pc.
			100% Polyester woven Solid dyed charmeuse Fabric, GSM-84±10%.	2742.25 Sq, Mtrs (@ .035 Sq. mtrs/ Pc.)
13	Babies/Girls Skirt (Style No. 868669) made out of 51% Cotton, 37% Polyester 12% Metallic fabric, GSM 200±10% & 100% Polyester Solid woven Lining Fabric, GSM-64±10%.	6054 Nos.	51% Cotton, 37% Polyester 12% Metallic fabric, GSM 200±10%	4419.42 Sq. Mtrs (@ 0.73 Sq. mtrs/ Pc)
			100% Polyester woven Satin Fabric, GSM-90±10%.	3027 Sq. Mtrs (@ 0.50 Sq. mtrs/ Pc.)
			100% Polyester Solid woven Lining Fabric, GSM-64±10%.	3027 Sq. Mtrs (@ 0.50 Sq. mtrs/ Pc)
14	Girls Dress (Style No. 870191) made out of 100% Polyester printed chiffon Fabric, GSM-64±10% & 100% Polyester woven satin Solid Dyed Taffeta Fabric, GSM 90±10%	6690Nos.	100% Polyester printed chiffon Fabric, GSM-64±10%	18263.7 Sq. Mtrs (@ 2.73 Sq. mtrs/ Pc.)
			100% Polyester woven satin Solid Dyed Taffeta Fabric, GSM 90±10%	10035 Sq. Mtrs (@ 1.50 Sq. mtrs/ Pc.)
15	Girls Dress (Style No. 870223) made out of 100% Polyester Solid	29985 Nos.	100% Polyester Solid Dyed woven Fabric, GSM	62368.8 Sq. Mtrs (@ 2.08 Sq. mtrs/ Pc.)

	Dyed woven Fabric, GSM 90±10%		90±10%	
16	Girls Dress (Style No. 870249) made out of 85% Nylon, 15% Metallic tricot solid mesh fabric, GSM 37±10%.	12624 Nos.	85% Nylon, 15% Metallic tricot solid mesh fabric, GSM 37±10%.	28151.52 Sq. Mtrs (@ 2.23 Sq. mtrs/ Pc.)
17	Girls Dress (Style No. 870248) made out of 100% Polyester solid dyed woven Fabric, GSM-90±10%, 100% Polyester solid dyed woven lining Fabric, GSM 64±10% & 100% Polyester tricot net Fabric, GSM-40±10%.	8322Nos.	100% Polyester solid dyed woven Fabric, GSM-90±10%	79059 Sq. Mtrs (@ 0.95 Sq. mtrs/ Pc.)
			100% Polyester Net Fabric, GSM 49±10%	8654.88 Sq. Mtrs (@ 1.04 Sq. mtrs/ Pc.)
			100% Polyester solid dyed woven lining Fabric, GSM 64±10%	6241.5 Sq. Metre (@ 0.75 Sq. mtrs/ Pc.)
			100% Polyester tricot net Fabric, GSM-40±10%.	8322 Sq. Mtrs (@ 1.00 Sq. mtrs/ Pc.)
18	Girls Skirt (Style No. 870239) made out of 100% Polyester printed net Fabric, GSM-40±10%, 100% Polyester solid dyed net Fabric, GSM 40±10%.	52649 Nos.	100% Polyester printed net Fabric, GSM-40±10%	43698.67 Sq. Mtrs (@ 0.83 Sq. mtrs/ Pc.)
			100% Polyester solid dyed net Fabric, GSM 40±10%.	15268.21 Sq. Mtrs (@ 0.29 Sq. mtrs/ Pc.)
19.	Girls Dress (Style No. 870199) made out of	750Nos.	100% Cotton 21 wales solid dved	1800 Sq. Metre (@ 2.40

	100% Cotton 21 wales solid dyed corduroy Fabric, GSM-151±10%.		corduroy Fabric, GSM-151±10%.	Sq. mtrs/Pc.)
20	Girls Dress (Style No. 870264) made out of 100% Polyester sparkly net Fabric, GSM-55±10%.	8386Nos.	100% Polyester sparkly net Fabric, GSM-55±10%.	30961.6 Sq. Mtrs (@ 3.70 Sq. mtrs/ Pc.)
21	Girls Skirt (Style No. 870258) made out of 36% Polyester 44% rayon, 18% Cotton, 2% metallic yarn dyed Fabric, GSM-177±10%, 100% Polyester tricot net Fabric, GSM 40±10%.	9685 Nos.	36% Polyester 44% rayon, 18% Cotton, 2% metallic yarn dyed Fabric, GSM-177±10%.	7360.6 Sq. Mtrs (@ 0.76 Sq. mtrs/ Pc.)
			100% Polyester tricot net Fabric, GSM 40±10%.	3680.3 Sq. Mtrs (@ 0.38 Sq. mtrs/ Pc)
22	Baby Boys Shirt (Style No. 849940) made out of 100% Cotton twill woven y/dyed check Fabric & 100% Cotton 20 ^{S/1} solid Jersey knitted fabric, GSM 210±10%.	9582 Nos.	100% Cotton twill woven y/dyed check Fabric	10827.66 Sq. Mtrs.(@ 1.13 Sq. mtrs/ Pc)
			100% Cotton 20 ^{S/1} solid Jersey knitted fabric, GSM 210±10%.	383.28 Sq.Mtrs (@ 0.04 Sq. mtrs/ Pc)
23.	Baby Boys Shirt (Style No. 849954) made out of 100% Cotton y/dyed herringbone Fabric, GSM 112±10% & 100% Cotton 20 ^{S/1} slub Jersey	3425Nos.	100% Cotton y/dyed herringbone Fabric, GSM 112±10%.	3425 Sq. Mtrs (@ 1.00 Sq. mtrs/ Pc)
			100% Cotton 20 ^{S/1} slub Jersey solid	3425 Sq. Mtrs (@ 0.08 Sq. mtrs/ PC.)

	solid dyed knitted fabric, GSM 210±10%.		dyed knitted fabric, GSM 210±10%.	
24	Baby Boys Shirt (Style No. 871836) made out of 100% Cotton y/dyed woven twill flannel Fabric, GSM 113±10%.	9782Nos.	100% Cotton y/dyed woven twill flannel Fabric, GSM 113±10%.	11249.3 Sq. Mtrs (@ 1.15 Sq. mtrs/ Pc.)
25	Baby Boys Shirt (Style No. 871849) made out of 100% Cotton solid dyed woven poplin Fabric, GSM 94±10%.	4769Nos.	100% Cotton solid dyed woven poplin Fabric, GSM 94±10%.	5961.25 Sq. Mtrs (@ 1.25 Sq. mtrs/ Pc.)
26	Baby Boys Shirt (Style No. 874675) made out of 100% Cotton y/dyed woven flannel Fabric, GSM 112±10%.	2440Nos.	100% Cotton y/dyed woven flannel Fabric, GSM 112±10%.	244 Sq. Metre (@ 1.00 Sq. mtrs/ Pc)
27.	Baby boys jump Suit (Style No. 868382) made out of 100% Cotton yarn dyed feather flannel Fabric, GSM-112±10%.	16390 Nos.	100% Cotton yarn dyed feather flannel Fabric, GSM-112±10%.	29502 Sq. Mtrs (@ 1.80 Sq. mtrs/ Pc.)
28.	Baby Boys Shirt (Style No. 868746) made out of 100% Cotton yarn dyed feather flannel Fabric, GSM-112±10%.	6685Nos	100% Cotton yarn dyed feather flannel Fabric, GSM-112±10%.	6685 Sq. Mtrs (@ 1.00 Sq. mtrs/ Pc.)
29	Baby Girl Dress with diaper(Style No. 874676) made out of 100%	4939Nos.	100% Cotton superfine printed twill Woven Fabric,	No details submitted

	Cotton superfine printed twill Woven Fabric, GSM-76±10%.		GSM-76±10%.	
30	Toddler Boy Shirt (Style No. 872595) made out of 100% Cotton 2x2 yarn twill flannel Fabric, GSM-113±10%	17935 Nos.	100% Cotton 2x2 yarn twill flannel Fabric, GSM-113±10%	22418.75 Sq. Mtrs (@ 1.25 Sq. mtrs/ Pc.)
31	Toddler Boy Shirt (Style No. 872595) made out of 100% Cotton yarn dyed flannel Fabric, GSM-112±10% & 97% Cotton, 3% Lycra Knitted y/dyed suede jersey fabric, GSM-205±10%.	14884	100% Cotton yarn dyed flannel Fabric, GSM-112±10%	17414 Sq. Mtrs (@ 1.17 Sq. mtrs/ Pc)
			97% Cotton, 3% Lycra Knitted y/dyed suede jersey fabric, GSM-205±10%.	4614.04 Sq. Metre (@ 0.31 Sq. mtrs/ Pc.)
32	Toddler boy shirt (Style No. 872644) made out of 100% Cotton heavyweight yarn dyed twill flannel fabric, GSM-143±10%.	10171 Nos.	100% Cotton heavyweight yarn dyed twill flannel fabric, GSM-143±10%.	16273.6 Sq. Mtrs (@ 1.60 Sq. mtrs/ Pc.)
33	Babies Dress (Style No. 872187) made out of 100% Cotton solid dyed vertical cord Fabric, GSM-231±10%.	14000 Nos.	100% Cotton solid dyed vertical cord Fabric, GSM-231±10%.	8400 Sq. Mtrs (@ 0.60 Sq. mtrs/ Pc.)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

2	Case No.: 20/13/85-ALC3/2011	Party Name:ADITYA BIRLA NUVO LIMITED.,	Meet No/Date:25/84-ALC3/2011 22.09.2011	Status: Transfer
	HQ File :01/85/050/00079/AM12/	RLA File :02/24/040/00053/AM12/	Lic.No/Date:0210160714 20.06.2011	
	Decision : The Committee considered the case as per agenda and relevant details and decided to transfer this case to DES-VI (Norms Committee-VI) for their consideration and necessary action as adhoc norms relating to export items under Chapter-15 are being dealt by NC-VI.			

3	Case No.: 1/25/84-ALC3/2011	Party Name:DELUXE ENTERPRISES,	Meet No/Date:25/84-ALC3/2011 22.09.2011	Status: Deferred
	HQ File :01/84/050/00182/AM12/	RLA File :22/24/040/00033/AM12/	Lic.No/Date:2210011745 05.08.2011	Defer Date:
	Decision : The Committee considered the case as per agenda alongwith other papers and observed that case is under examination of DC (MSME). It was therefore decided to await the same and defer the case for re-listing on 20.10.2011.			

Manual agenda cases

(4)

Case No.164	M/s. Ardor International Pvt. Ltd., Ahmedabad.
NC 25/12 dt. 22.09.2011	F.No. 01/84/162/018/AM-12/DES-V
Clarification on import of Sodium Tripolyphosphate Powder (STPP) as a Syntan Synthetic Tanning Agent against export of Finished Leather under SION G-7.	

Decision : The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of DIPP U.O. dated 20.09.2011 DIPP observed as under :-

“As per Institute of Chemical Technology, Mumbai, Syntan has been allowed as one of the import items at S. No.

19 of SION G-7 & G-46 against export of finished leather. Syntans are synthetic agents meant for multiple end uses in tanning / Leather Industry. They are used for pre-tanning re-tanning, bleaching, neutralizing, filling etc., and are used with other tanning agents to modify their action.

Syntans are tanning agents manufactured by condensation reactions. There are a large number of syntans used in tanning / Leather Industry. Sodium Tri-phosphate Powder (STPP) is a condensed phosphate falling under the category of Chain polymeric form of phosphates. Widely known among the many uses of polyphosphates is their application as pre-tanning materials for pelts. Sodium phosphate molecules are fixed to the basic amino group of the collagen and reactivate them. These facilitating easy penetration of even highly astringent tanning. Therefore, the Institute has concluded that STPP, a Synthetic Polymeric Phosphates finds application as a Synthetic tanning agent, particularly in pre-tanning and re-tanning of Leather.

Indian Institute of Technology, Kharagpur has also stated that STPP is generally referred as a safe chemical and has polyphosphate functional group which is expected to do tanning of skins. STPP is well known as pre-tanning agent for Leather. Polyphosphate is not only having pre-condition ability to hide but also has weak tanning ability. Hence, in suitable condition, the STPP may also be used as syntan for Leather tanning process.

Ministry of Science & Technology (S&T) has also stated that there are many application of STPP in various industries among them one of the applications is that it can be considered as SYNTAN i.e. Synthetic Tanning Agent in Leather Tanning.

Based on above information, it is recommended that STPP a synthetic phosphate (Polyphosphate) is also a type of Syntans and under suitable conditions used for pre-tanning and re-tanning in Leather Industry.”

The Committee found that STPP i.e. Sodium Tripolyphosphate Powder is synthetic polymeric phosphate. It is suitable for pre-tanning and re-tanning in leather industry.

The Committee agrees with the views of DIPP that STPP would be classified as a Syntan and would be importable under S.No.18 of SION G-7 against export of finished leather.

The applicant firm and Department of Revenue may be informed accordingly.

(5)

Case No.165	M/s. Meenakshi India Ltd., Chennai.
NC 25/12 dt. 22.09.2011	F.No. 01/84/50/042/AM-09/DES-V

Re-fixation of input output norms in respect of Advance Authorisation No. 0410094368 dated 12.03.2008.

Decision : The Committee considered the case as per agenda alongwith other relevant papers and in consultation with technical authorities present in the meeting decided to modify earlier decision 24.04.2008 keeping in view documentary evidence (shipping bills) produced by the firm. The Committee further observed that there is documentary evidence that the exported item size ranges from 38 to 46. After deliberation the Committee decided to amend the ad-hoc norms for import item 70% Cotton 30% Nylon Fabric width 57” GSM – 137 from 2.25 Sq. Mtrs./Pc. to 3.11 Sq. Mtrs./Pc.. Thus, the Committee enhanced, the quantity of import item to 62200 Sq. Mtrs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(6)

Case No.166	M/s. M.K. Fashions, Mumbai.
NC 25/12 dt. 22.09.2011	F.No. 01/84/162/122/AM-12/DES-V
Re-fixation of input output norms in respect of Advance Authorisation No. 0310175422 dated 31.12.2002.	

Decision : The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. Radheshyam Jalan, Director/Partner of the firm, who appeared for personal hearing before NC. He explained all the eight export items alongwith sample. In view of this, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to call the details of actual imports and requirement of import items for each export product in quantity terms alongwith chart. It was therefore decided to defer the case for re-listing on 13.10.2011

(7)

Case No.167	M/s. East End Silk Pvt. Ltd., Kolkata.
NC 25/12 dt. 22.09.2011	F.No. 01/84/50/320/AM-11/DES-V
Re-fixation of input output norms in respect of Advance Authorisation No. 0210153529 dated 13.01.2011.	

Decision : The Committee considered the case as per agenda alongwith other relevant papers and in consultation with the representatives of technical authorities present in the meeting decided to call for the applicant firm for personal hearing before NC meeting to be held on 17.11.2011 alongwith sample, complete justification and technical person to explain the case. The case stands deferred for re-listing on 17.11.2011.

(8)

Case No.168	Ref. from MEPZ Special Economic Zone, Tamil Nadu in respect of M/s. Intimate Fashions (India) Pvt. Ltd.
NC 25/12 dt. 22.09.2011	F.No. 01/84/162/128/AM-12/DES-V
Fixation of norms for Lace Jacquardtronic All Over stretch fabric used in the product 'Ladies Knitted Brassieres'.	

Decision : The Committee considered the case as per agenda alongwith other papers and observed that case is under examination of DC (MSME). It was therefore decided to await the same and defer the case for re-listing on 20.10.2011.

(9)

Case No.169	M/s. Orient Craft Ltd., Gurgaon.
NC 25/12 dt. 22.09.2011	F.No. 01/84/162/151/AM-12/DES-V
Ratification of input output norms in respect of Advance Authorisation No. 0510264383 dated 14.05.2010.	

Decision : The Committee considered the case as per agenda alongwith other relevant papers and in consultation with the representatives of technical authorities present in the meeting decided to call for the applicant firm for personal hearing before NC meeting to be held on 20.10.2011 alongwith sample, complete justification and technical person to explain the case. The case stands deferred for re-listing on 20.10.2011.

(10)

Case No.170	M/s. G.R. Corporation, Kanpur.
NC 25/12 dt. 22.09.2011	F.No. 01/84/50/306/AM-11/DES-V
Re-fixation of input output norms in respect of Advance Authorisation No. 0610019649 dated 09.11.2010.	

Decision : The Committee considered the case as per agenda alongwith other relevant papers and in consultation with the representatives of technical authorities present in the meeting decided to call for the applicant firm for personal hearing before

NC meeting to be held on 20.10.2011 alongwith sample, complete justification and technical person to explain the case. The case stands deferred for re-listing on 20.10.2011.

(11)

Case No.171	Ref. received from Jt. DGFT, Kochi – M/s. Coir Flex, Kerala.
NC 25/12 dt. 22.09.2011	F.No. 01/84/50/125/AM-12/DES-V
Re-fixation of input output norms in respect of Advance Authorisation No. 1010044216 dated 12.07.2011.	

Decision : The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting and agreed to incorporate the condition that the weight of Plastisole per Sq mtr. should match in the export and import.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(12)

Case No.172	M/s G.N.B. Bros Pvt. Ltd., New Delhi
NC 25/12 dt. 22.09.2011	F.No. 01/84/162/705/AM03/DES-V
Re-fixation of input output norms in respect of Advance Authorisation No. 0510083233 dated 21.3.2003.	

The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. Gopal Kapur,/' Managing Director of the firm, who appeared for personal hearing before NC. In view of this, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to defer the case for re-listing on 29.9.2011 and the representative of the firm asked to come with export product wise detailed information.

